

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 80 OF 2016**

**Dated: 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bangalore Electricity Supply Co. Ltd. ... Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok Bannidinni  
Mr. Vipul Agrawal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-1

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **30.10.2019.**

**(S. D. Dubey)**  
**Technical Member**  
*pr/vt*

**(Justice Manjula Chellur)**  
**Chairperson**